

Central Administrative Tribunal
Principal Bench

....

O.A. No. 924/95
&
M.A. No. 708/96

New Delhi, this the 29th day of March, 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)
Hon'ble Shri B.K.Singh, Member (A)

Miss Shalini Gogia,
D/o Shri R.K.Gogia,
R/o BP-25, Shalimar Bagh,
Delhi-52.

...Applicant

(By Shri V.K.Rao, Advocate)

Versus

1. Govt. of Capital Territory of Delhi
through Chief Secretary, Delhi.

2. Director of Education,
through its Secretary,
Directorate of Education,
Old Sectt., Delhi.

3. Dy. Director of Education,
Directorate of Education,
District North, Lucknow Road,
Delhi.

(By none) ...Respondents

ORDER (ORAL)

BY Hon'ble Shri A.V.Haridasan, Vice-Chairman (J):

Learned counsel for the applicant states that
in view of the decision taken by the respondents to appoint
the applicant as T.G.T. Social Science, it is not necessary
for the applicant to press this O.A. further and wishes to
withdraw the same. Hence, the O.A. is dismissed as not
pressed. M.A. is allowed.

(B.K.Singh)
Member (A)

Na.

(A.V.Haridasan)
Vice-Chairman (J)